

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16

T.C.P No. 98/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Ms. Pratima Arun Parekh
V/s.
M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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16	Nikita Vardhan i/b Kange & Co for Petitioners	Advocate	} <u>Nardhan</u>
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16	Jitendra Jain i/b Yogesh Adia for Respondent No. 1		} <u>Jitendra</u>
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16	Rishav Jain IC Legal for Resp. 2, 3, 5, 6, 7, 8, 9 & 11		} <u>Rishav</u>
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ORDER

TCP No.98/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)